

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

No. 51/DHC/GAZ.IIB/G-8/NI-Courts/2023

Dated: 04.07.2023

NOTIFICATION

In exercise of the powers conferred by sub-section (1) of Section 18 of the Code of Criminal Procedure, 1973, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to confer all the powers of Metropolitan Magistrate on Sh.Rakesh Kumar, to be exercised by him within the respective Metropolitan areas of Delhi in which he is posted to preside over Special Court (NI Act), from the date he takes over till 31.08.2023 or till the date he holds the said post, whichever is earlier.

1648/

BY ORDER OF THE COURT

Sd/-

(Dr. Saurabh Kulshreshtha)
Officer on Special Duty (Gazette-II)

No. 4976-4983 /DHC/GAZ.IIB/G-8/NI-Courts/2023

Dated: 04.07.2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judge(s), Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge, PC (Act) (CBI), Rouse Avenue Court Complex, Delhi.
3. The Principal Secretary (Law, Justice & Legal Affairs), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka, Delhi.
5. The officer concerned through Principal District & Sessions Judge, South West, Dwarka, Delhi.
6. The concerned Pay & Accounts Officer through Principal District & Sessions Judge, South West, Dwarka, Delhi.
7. Personal file of the officer.
8. Guard File.


Joint Registrar (Gazette-IIB)

Judge B.S.
P.O. & SJ (Hqs)
05/07/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 50831-837 /Power/Gaz/23
Sub:-Notification.

Dated 07 JUL 2023

Copy forwarded for information & necessary action to :

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5. The R&I Branch (Central) for uploading on LAYERS.


(KAVERI BAWEJA)
District Judge (Commercial Court)
Officer In-Charge Judicial Branch, Central
For Principal District & Sessions Judge (HQs)
Delhi